

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/52169/2024 ARBP/1/2025	M/S.ANAND GRANITES EXPORTS PRIVATE LIMITED,CHENNAI VS PRABHUDAYAL AGRAWAL	JYOTI RANJAN DEO VS	// (//
2	D-BLAPL/38887/2024 BLAPL/10/2025	SAGAR DAS @ DEBASISH DAS VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KHUNTUNI /211 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000705/2024
3	D-BLAPL/37791/2024 BLAPL/11/2025	PRAKASH SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	GAISILET /131 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000027/2024
4	D-BLAPL/39420/2024 BLAPL/1/2025	MANOJ KUMAR TANDI VS STATE OF ODISHA(VIG.)	RAKESH BEHERA VS	ROURKELA VIGILANCE /16 /2024 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp GR/0000023/2024
5	D-BLAPL/37862/2024 BLAPL/12/2025	KALIA SETHY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /422 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000500/2024
6	D-BLAPL/39377/2024 BLAPL/13/2025	SANTOSH DAS @ BRAHMAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1060 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002044/2024
7	D-BLAPL/39398/2024 BLAPL/14/2025	KARFULLA @ PRAFULLA @ PURNACHANDRA BACHHA VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	PAIKMAL /163 /2023 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000038/2023
8	D-BLAPL/38446/2024 BLAPL/15/2025	AYAZ MOHAMAD VS STATE OF ODISHA	SARBESWAR SAHOO VS	NAYAPALLI P.S. /75 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000171/2024
9	D-BLAPL/38649/2024 BLAPL/16/2025	PRAPHULLA PANI @ OGAIL VS STATE OF ODISHA	SATYABRATA DASH VS	TIKIRI /193 /2024 J.M.F.C.,KASHIPUR(Rayagada) GR/0000626/2024
10	D-BLAPL/39472/2024 BLAPL/17/2025	JUGE @ JUGESWAR NIAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /254 /2024 JMFC, BODEN(Nuapada) CT/0000250/2024
11	D-BLAPL/39424/2024 BLAPL/18/2025	PRATAP KUMAR JENA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	//0 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000067/2024

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12	D-BLAPL/39385/2024 BLAPL/19/2025	NIPUN KUMAR SETHY @ NIPUN SETHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAIDYANATHPUR /524 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002366/2024
13	D-BLAPL/38650/2024 BLAPL/20/2025	PRAPHULLA PANI @ OGAIL VS STATE OF ODISHA	SATYABRATA DASH VS	TIKIRI /191 /2024 J.M.F.C.,KASHIPUR(Rayagada) GR/0000617/2024
14	D-BLAPL/39449/2024 BLAPL/21/2025	HARIHAR SAMAL VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	TANGI /266 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001377/2024
15	D-BLAPL/39076/2024 BLAPL/2/2025	SAROJ DUNGDUNG VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /190 /2021 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000131/2022
16	D-BLAPL/39230/2024 BLAPL/22/2025	AZAD SARFRAZ KHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /85 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000033/2024
17	D-BLAPL/39473/2024 BLAPL/23/2025	PRAKASH KHUNTIA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /400 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000063/2024
18	D-BLAPL/39235/2024 BLAPL/24/2025	NIRANJAN KHATUA VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /97 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000068/2024
19	D-BLAPL/39455/2024 BLAPL/25/2025	BANTHU @ BABUL BHUTIA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1046 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0002018/2024
20	D-BLAPL/39302/2024 BLAPL/26/2025	JAYAPRAKASH MALLICK VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /86 /2023 2ND A.D.J,KHURDA(Khordha) TR/0000018/2023
21	D-BLAPL/39388/2024 BLAPL/27/2025	AKSHYA DAS @ RAJA VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	BALIANTA P.S. /325 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001320/2024
22	D-BLAPL/39463/2024 BLAPL/28/2025	SADREY ALAM @ ALAM @ SARDREY ALAM VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHANDAGIRI P.S. /822 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000622/2024
23	D-BLAPL/39306/2024	SURESH @ PRAVAKAR ROUT	AMLAN SHAKTI PAUL	BHADRAK RURAL /377 /2024

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	BLAPL/29/2025	VS STATE OF ODISHA	VS	A.D.J.,BHADRAK(Bhadrak) ST/0000253/2024
24	D-BLAPL/38075/2024 BLAPL/30/2025	CHITARANJAN BEHERA VS STATE OF ODISHA	BISWABHUSAN DAS VS	ERASAMA /443 /2024 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000733/2024
25	D-BLAPL/38610/2024 BLAPL/31/2025	MUKESH VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	KHURDA ROAD G.R.P.S. /92 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000424/2024
26	D-BLAPL/39079/2024 BLAPL/3/2025	MOHAN BHATI VS STATE OF ODISHA	SASMITA NANDA VS	BHAWANIPATNA SADAR /495 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000053/2024
27	D-BLAPL/39274/2024 BLAPL/32/2025	BIKASH CHANDRA PASAYAT VS STATE OF ODISHA(VIG.)	MANOJ KUMAR MOHANTY VS	ROURKELA VIGILANCE /16 /2024 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000023/2024
28	D-BLAPL/38927/2024 BLAPL/33/2025	UTTAM NAIK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /439 /2024 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh) CT/0000509/2024
29	D-BLAPL/39418/2024 BLAPL/34/2025	RAJINDRA NAG VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /101 /2024 DIST.AND SESSIONS JUDGE,BARGARH CT/0000048/2024
30	D-BLAPL/39125/2024 BLAPL/35/2025	SUDARSHAN DASH @ GUNTHIA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	DHAULI PS /166 /2024 A.D.J.,BHUBANESWAR(Khordha) CT/0000226/2024
31	D-BLAPL/39175/2024 BLAPL/36/2025	JITENDRA @ JEETENDRA SAHOO VS STATE OF ODISHA	MANOJ KUMAR AGRAWALLA VS	CYBER CRIME AND E.O, BALASORE /10 J.M.F.C.,SORO(Baleshwar) CT/0000445/2023
32	D-BLAPL/39450/2024 BLAPL/37/2025	CHITTARANJAN PRUSTY @ BAPUNI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHANDAGIRI P.S. /585 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001566/2024
33	D-BLAPL/39407/2024 BLAPL/38/2025	JAMA MAJHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KORAPUT TOWN /100 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/0000128/2022
34	D-BLAPL/39452/2024 BLAPL/39/2025	TARU @ CHATURA NAIK VS	BIRAJA PRASAD NANDA VS	TALCHER TOWN /106 /2014 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A

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35	D-BLAPL/38602/2024 BLAPL/40/2025	STATE OF ODISHA RANJAN@RASHMI RANJAN TRIPATHY VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	GR/0000428/2014 CHOUDWAR /530 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000174/2024
36	D-BLAPL/39394/2024 BLAPL/41/2025	STATE OF ODISHA PRALAY BISWAS VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /395 /2024 SPECIAL JUDGE,NABARANGPUR(Nabarangpur) TR/0000058/2024
37	D-BLAPL/39353/2024 BLAPL/4/2025	STATE OF ODISHA SANTOSH DEEP VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LATHOR /59 /2024 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000008/2024
38	D-BLAPL/28/2025 BLAPL/42/2025	STATE OF ODISHA PRAKASH SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /221 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000955/2024
39	D-BLAPL/32/2025 BLAPL/43/2025	STATE OF ODISHA SK. KAMARUDDIN@SK. KAMARUDDIN@RAJU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DASARATHPUR /177 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0003139/2024
40	D-BLAPL/39414/2024 BLAPL/44/2025	STATE OF ODISHA SUMIT KERKETTA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /46 /2023 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000014/2023
41	D-BLAPL/39415/2024 BLAPL/45/2025	STATE OF ODISHA SRIKARA KISHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /130 /2019 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000014/2020
42	D-BLAPL/35/2025 BLAPL/46/2025	STATE OF ODISHA MONIS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /29 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000128/2024
43	D-BLAPL/39462/2024 BLAPL/47/2025	STATE OF ODISHA KUNTALA MALLICK VS STATE OF ODISHA	DEVASHIS PANDA VS	BALIPATNA /510 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0002289/2024
44	D-BLAPL/39246/2024 BLAPL/48/2025	STATE OF ODISHA SEKHAR SANDHA VS STATE OF ODISHA	GOREKHANATH DAS VS	TANGI (KHURDA) /582 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000496/2024
45	D-BLAPL/39349/2024 BLAPL/49/2025	STATE OF ODISHA JHASKETAN RAUTI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KOMNA PS /15 /2016 A.D.J.,NAWAPARA(Nuapada) Sa/0000003/2016

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46	D-BLAPL/11/2025 BLAPL/50/2025	MAHARAGI BHITRIA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	//0 SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000021/2024
47	D-BLAPL/12/2025 BLAPL/51/2025	BISWANATH KARNA VS STATE OF ODISHA	ANIRUDHA DAS VS	TARBHA /159 /2021 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000022/2021
48	D-BLAPL/39352/2024 BLAPL/5/2025	PRAFULLA KUMAR JENA VS STATE OF ODISHA	BISHNU PRASAD MALLICK VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000113/2024
49	D-BLAPL/37539/2024 BLAPL/52/2025	JITU MALIK @ JILU MALLICK @ CHINA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /437 /2023 ASST. SESSIONS JUDGE,KODALA(Ganjam) ST/0000015/2024
50	D-BLAPL/2/2025 BLAPL/53/2025	ASEEM RAY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	INFOCITY PS /578 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002146/2024
51	D-BLAPL/7/2025 BLAPL/54/2025	SAHARUKH UMAR KHATIK VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /268 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001438/2024
52	D-BLAPL/39431/2024 BLAPL/6/2025	MAMATA DEVI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000251/2024
53	D-BLAPL/39379/2024 BLAPL/7/2025	GANJA @ SANTUNU NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /554 /2024 J.M.F.C.,TALCHER(Anugul) GR/0001306/2024
54	D-BLAPL/39378/2024 BLAPL/8/2025	NARESH BARIHA @ BAILU VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	PAIKMAL /163 /2023 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000038/2023
55	D-BLAPL/39354/2024 BLAPL/9/2025	GAYA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BADAGADA /143 /2024 ADHOC ADDL.DIST. AND SESSIONS JUDGE Spl/0000043/2024
56	D-CMP/54083/2024 CMP/1/2025	PRAMILA DEHURY @ PRAMILA PRADHAN VS KAMALA DEHURY	PRAVAT KUMAR NAYAK VS	// CIVIL JUDGE (SD),BONAI(Sundargarh) CS/0000004/2018
57	D-CONTC/53301/2024	BIBUTI BHUSAN SATHPATHY	ADV	//

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	CONTC/10/2025	VS DR. AROVINDO PADHI, I.A.S.	VS	0 //
58	D-CONTC/53374/2024 CONTC/11/2025	BHANU PRATAP BISOI VS JYOTSNARANI MOHAPATRA, BEO, NIALI	RAJ KISHOR SWAIN VS	// 0 //
59	D-CONTC/49071/2024 CONTC/1/2025	MANOJ KUMAR NAYAK VS CHANDRA SEKHAR PADHI, ENG. IN CHIEF, W.R DEPT.	AMIYA KUMAR CHHATOI VS	// 0 //
60	D-CONTC/53376/2024 CONTC/12/2025	DEBARAJ ACHARYA VS ANU GARG, IAS	ADV. VS	// 0 //
61	D-CONTC/53342/2024 CONTC/13/2025	BHARAT BHUSAN PARIDA VS BHARAT BHUSAN SETHI, DIG-CUM-ESTATE OFFICER, CRPF, KHURDA	ASMIYA RANJAN MATHI VS	// 0 //
62	D-CONTC/53351/2024 CONTC/14/2025	AJAYA KUMAR DORA VS SALINI PANDIT, IAS	ADV. VS	// 0 //
63	D-CONTC/53713/2024 CONTC/15/2025	K.DAMAYANTI PATRO VS ARAVIND AGRAWAL, COMMNR.-CUM-SECY, HIGHER EDUCATION,ODISHA	ADV. VS	// 0 //
64	D-CONTC/53716/2024 CONTC/16/2025	DHIREN CHANDRA MOHANTA VS ASWATHY S., IAS	ADV. VS	// 0 //
65	D-CONTC/52370/2024 CONTC/2/2025	HEMANTA KUMAR PANI VS HEMANT SHARMA, IAS	AMIT KUMAR NATH VS	// 0 //
66	D-CONTC/52373/2024 CONTC/3/2025	PRAMOD CHANDRA PRADHAN VS HEMANT SHARMA, IAS	AMIT KUMAR NATH VS	// 0 //
67	D-CONTC/52791/2024 CONTC/4/2025	SURENDRA KUMAR SAHOO VS SANJAY KUMAR SINGH, IAS	LALATENDU SAMAL VS	// 0 //
68	D-CONTC/52793/2024 CONTC/5/2025	JYOTSNAMAYEE ACHARYA VS	LALATENDU SAMAL VS	// 0

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69	D-CONTC/52794/2024 CONTC/6/2025	SANJAY KUMAR SINGH, IAS ASHOK BALIARSINGH VS SANJAY KUMAR SINGH, IAS	LALATENDU SAMAL VS	// // ()
70	D-CONTC/52796/2024 CONTC/7/2025	SANTOSH KUMAR MISHRA VS SANJAY KUMAR SINGH, IAS	LALATENDU SAMAL VS	// // ()
71	D-CONTC/52798/2024 CONTC/8/2025	PUSPA ROUT VS SANJAY KUMAR SINGH, IAS	LALATENDU SAMAL VS	// // ()
72	D-CONTC/53216/2024 CONTC/9/2025	YUDHISTHIR PRADHAN VS SHALINI PANDIT, I.A.S.	ADV VS	// // ()
73	D-CRLA/3/2025 CRLA/1/2025	SANTANU@RAJESHA MAHAKUD VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PIRAHAT P.S /35 /2024 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000007/2024
74	D-CRLA/39357/2024 CRLA/2/2025	BAPI@ABHAY KUMAR PATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /44 /2021 AD-HOC A.D.J.(FTSC),BALASORE(Balashore) ST/0000144/2021
75	D-CRLA/39318/2024 CRLA/3/2025	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DELANGA /110 /2023 1ST A.D.J.,PURI(Puri) TR/0000055/2023
76	D-CRLA/38058/2024 CRLA/4/2025	SUNIL ROUT@HEMBRAM VS STATE OF ODISHA	DALIRANI BEHURAY VS	KAPTIPADA /145 /2019 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000065/2020
77	D-CRLA/38751/2024 CRLA/5/2025	CHINMAYA GIRI@CHINMAY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /15 /2022 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000006/2022
78	D-CRLA/39124/2024 CRLA/6/2025	SOMANATH MALLICK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	Maitri Vihar PS /483 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000567/2024
79	D-CRLA/39267/2024 CRLA/7/2025	VICTIM/INFORMANT VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /259 /2021 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000076/2021

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80	D-CRLMC/38219/2024 CRLMC/10/2025	BUDHIA SAHU@BUDHIRAM SAHU VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// A.D.J.,CHATRAPUR(Ganjam) 2(A)CC/0000050/2012
81	D-CRLMC/38370/2024 CRLMC/11/2025	PRAGNYA PARAMITA SAHOO VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	CUTTACK VIGILANCE /12 /2020 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000011/2020
82	D-CRLMC/38791/2024 CRLMC/1/2025	S.DHANABALAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /30 /2013 S.D.J.M.-ADDL. CIVIL JUDGE (JD),PHULI GR/0000213/2013
83	D-CRLMC/38417/2024 CRLMC/12/2025	LALITA MOHAN SAHOO @ RINKU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHAULIAGANJA /283 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001220/2023
84	D-CRLMC/38603/2024 CRLMC/13/2025	E.SUDEEP VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	MAHILA (BERHAMPUR) /119 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001525/2024
85	D-CRLMC/38713/2024 CRLMC/14/2025	JUDHISTIRA SETHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	GHATAGAON /193 /2015 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0001558/2015
86	D-CRLMC/38896/2024 CRLMC/15/2025	MUNA JENA@SONA JENA VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /83 /2008 ASST. SESSIONS JUDGE,KHALLIKOTE(O ST/0000028/2018
87	D-CRLMC/38874/2024 CRLMC/16/2025	CHAITANYA ROUT VS STATE OF ODISHA	ANSHUMAN PANDA VS	KHANTAPADA /171 /2023 DISTRICT & SESSIONS JUDGE,BALASO ST/0000039/2024
88	D-CRLMC/38937/2024 CRLMC/17/2025	GAGAN BIHARI SAHOO VS SITIKANTA MOHANTY	ARIJEET MISHRA VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000526/2022
89	D-CRLMC/38947/2024 CRLMC/18/2025	PRAVANJAN PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /237 /2019 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001482/2019
90	D-CRLMC/38700/2024 CRLMC/19/2025	NARESH ORAM VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 J.M.F.C.,SAMBALPUR(Sambalpur) ICC/0000136/2013
91	D-CRLMC/38952/2024	NARAYAN JENA	GOPAL KRISHNA NAYAK	GANGAPUR (ASKA) /130 /2018

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	CRLMC/20/2025	VS STATE OF ODISHA	VS	A.D.J.,ASKA(Ganjam) ST/0000121/2023
92	D-CRLMC/38970/2024 CRLMC/21/2025	ASHIS KUMAR DASH @ KALIA VS STATE OF ODISHA	SARFARAZ AHMED VS	DHAULI PS /26 /2016 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000019/2016
93	D-CRLMC/38873/2024 CRLMC/2/2025	BIREN SAHU VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000087/2013
94	D-CRLMC/38974/2024 CRLMC/22/2025	DILLIP DAS VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	AUL /217 /2020 J.M.F.C,AUL(Kendrapara) GR/0000443/2020
95	D-CRLMC/38980/2024 CRLMC/23/2025	NILKAMAL PRADHAN VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	SAMBALPUR VIGILANCE /107 /2014 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000019/2024
96	D-CRLMC/38946/2024 CRLMC/3/2025	JAYANTA KUMAR DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SEA BEACH /125 /2004 J.M.F.C.,PURI(Puri) GR/0001088/2004
97	D-CRLMC/39082/2024 CRLMC/4/2025	BABURAM DEY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CHANDIPUR /25 /2023 A.D.J.,BALASORE(Baleshwar) ST/0000478/2023
98	D-CRLMC/38840/2024 CRLMC/5/2025	PRATAP KUMAR JENA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	BADAGODA P.S. /79 /2018 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001495/2018
99	D-CRLMC/38821/2024 CRLMC/6/2025	RANJIT KUMAR SAHOO VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)
100	D-CRLMC/38879/2024 CRLMC/7/2025	SUMI SAM L VS STATE OF ODISHA	MANORANJAN PADHY VS	ICC/0000012/2024 PADWA /38 /2022 S.D.J.M.,KORAPUT(Koraput)
101	D-CRLMC/39292/2024 CRLMC/8/2025	KABINDRA KUMAR SAHOO VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	MISCA/0000066/2024 TOMANDO /36 /2023 J.M.F.C.,BHUBANESWAR(Khordha)
102	D-CRLMC/39421/2024 CRLMC/9/2025	JADAB@JAHARLAL DALEI@DALAI VS	SARAT KUMAR JENA VS	ICC/0001044/2024 CHAMAKHANDI /82 /2014 A.D.J.,CHATRAPUR(Ganjam)

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103	D-CRLMP/38297/2024 CRLMP/1/2025	STATE OF ODISHA PULLELA REETIKAA VS STATE OF ODISHA	H.V.B.R.K.DORA VS	ST/0000204/2015 CHANDRASEKHARPUR /60 /2021 () //
104	D-CRLMP/38644/2024 CRLMP/2/2025	SAILENDRA PATTNAIK VS STATE OF ODISHA	VS	//0 () //
105	D-CRLREV/39369/2024 CRLREV/1/2025	SARAT CHANDRA TRIPATHY VS SIDHESWAR MISHRA	BASANTA KUMAR DAS VS	//0 DIST.&SESSIONS JUDGE,KENDRAPARA CRA/000013/2023
106	D-CRLREV/38830/2024 CRLREV/2/2025	MD.HAMIDULLAH @ HAMID VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /105 /2021 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000534/2021
107	D-CRLREV/38244/2024 CRLREV/3/2025	OWES AHEMMED KHAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	TIRTOL /116 /2016 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000038/2023
108	D-FAO/50135/2024 FAO/1/2025	BIJAY KUMAR SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000564/2015
109	D-FAO/50174/2024 FAO/2/2025	BASANTA KUMAR ROUT VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000900/2017
110	D-LAA/51935/2024 LAA/1/2025	PRAMOD RANJAN KAR VS AKSHAYA KUMAR KAR	PRADEEP KUMAR DAS VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap LA/0000009/2015
111	D-MACA/50281/2024 MACA/1/2025	D.M., ORIENTAL INSURANCE CO.LTD.(TP HUB), BBSR VS PRABHASINI ROUT	G.P.DUTTA VS	// 5TH M.A.C.T.,ATHAGARH(Cuttack) Mac/0000083/2023
112	D-MACA/53974/2024 MACA/2/2025	SHASHMITA NAYAK VS DHANANJAY BEHERA	KAPILA CHARAN NAYAK VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0001261/2017
113	D-MACA/52797/2024 MACA/3/2025	D.M., ORIENTAL INSURANCE CO.LTD.,BALASORE VS TANUJA BIWI	G.P.DUTTA VS	// 3RD MACT,BHADRAK(Bhadrak) Mac/0000111/2019

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114	D-MACA/53585/2024 MACA/4/2025	SANJAYA NAYAK VS BHABAGRAHI NAYAK	KAPILA CHARAN NAYAK VS	// A.D.J.,KENDRAPARA(Kendrapara) Mac/0000052/2021
115	D-MACA/53830/2024 MACA/5/2025	NARAYAN SETHY VS NABA KUMAR PATRA	DEBASISH PATNAIK VS	// 1ST MACT, KENDRAPARA(Kendrapara) Mac/0000098/2016
116	D-MACA/50429/2024 MACA/6/2025	SUVENDU KUMAR SAHOO VS JENAMANI SAHOO	DEBASISH PATNAIK VS	// II MACT,CUTTACK(Cuttack) MISCA/0000148/2007
117	D-MACA/53384/2024 MACA/7/2025	D.M NATIONAL INSURANCE CO. LTD., CUTTACK VS MANORAMA ROUT	BIJOY DASMOHAPATRA VS	// () //
118	D-MATA/49084/2024 MATA/1/2025	TUNA PRADHAN @ PARIDA VS AJIT KUMAR PARIDA	PRABIR KUMAR RAY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000153/2020
119	D-MATA/54954/2024 MATA/2/2025	RAGHUNATH BARAL VS RAJASHREE SAHOO	BISHNU BRATA SINGH VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000037/2024
120	D-RPFAM/51320/2024 RPFAM/1/2025	BIBHUPRASAD SAHOO VS SNIGDHA SMARANIKA DAS	RITA SINGH VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000007/2020
121	D-RPFAM/54925/2024 RPFAM/2/2025	MONALISA KHATUA VS AKSHYA KUMAR BEHERA	PRAKASH RANJAN BARIK VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000105/2022
122	D-RSA/47014/2024 RSA/1/2025	MOTILAL BHANJA VS MAKARU JAL	KIRTAN BADHEI VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000013/2023
123	D-RSA/50604/2024 RSA/2/2025	SUNIL KUMAR JENA @ DEO VS SATYABRATA JENA	SARATHI JYOTI MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur RFA/0000010/2016
124	D-RSA/51182/2024 RSA/3/2025	AKSHAYA KUMAR MAHALA VS GOPAL CH. SAHOO	AMIYA KUMAR MOHANTY VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) RFA/0000011/2024
125	D-RVWPET/52927/2024	JAGADANANDA	SUCHETA GUMANSINGH	//

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	RVWPET/1/2025	VS STATE OF ODISHA	VS	0 //
126	D-RVWPET/49830/2024 RVWPET/2/2025	SWARNALATA PANDA VS STATE OF ODISHA	SAYANTAN PANDA VS	// 0 //
127	D-TRP(C)/54772/2024 TRP(C)/1/2025	PRAVATI SAHOO VS SUDHIRA KUMAR SAHOO	BIJAYA KUMAR SAHOO VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000297/2016
128	D-WA/54479/2024 WA/10/2025	STATE OF ODISHA VS SAMARU NAIK	PRAVAT KUMAR PANDA, A.S.C. VS	// 0 //
129	D-WA/54637/2024 WA/11/2025	MAMATARANI TRIPATHY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
130	D-WA/53487/2024 WA/1/2025	STATE OF ODISHA VS RABINDRA KUMAR KHATUA	SACHIDANANDA NAYAK, A.S.C. VS	// 0 //
131	D-WA/53503/2024 WA/12/2025	STATE OF ODISHA VS SUNIL KUMAR BEHERA	SASWAT DAS,A.G.A VS	// 0 //
132	D-WA/50072/2024 WA/2/2025	RABINDRA KUMAR ROUT VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
133	D-WA/53516/2024 WA/3/2025	STATE OF ODISHA VS HIMADRI BHUSAN NAYAK	SACHIDANANDA NAYAK,A.S.C VS	// 0 //
134	D-WA/54487/2024 WA/4/2025	STATE OF ODISHA VS RAMESH CHANDRA KAR	SARBESWAR BEHERA, A.G.A. VS	// 0 //
135	D-WA/55006/2024 WA/5/2025	PRADEEP KUMAR JENA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
136	D-WA/53524/2024 WA/6/2025	STATE OF ODISHA VS	SARBESWAR BEHERA,A.G.A VS	// 0

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137	D-WA/54478/2024 WA/7/2025	BALARAM BEHERA STATE OF ODISHA VS DR SUDHIRANJAN PATTANAIAK	JAYANTA KUMAR BAL, A.G.A. VS	// // 0 //
138	D-WA/53511/2024 WA/8/2025	STATE OF ODISHA VS SMRUTI RANJAN BEHERA	SASWAT DAS,A.G.A VS	// 0 //
139	D-WA/53964/2024 WA/9/2025	STATE OF ODISHA VS SRIDHARA NAG	SASWAT DAS,A.G.A VS	// 0 //
140	D-WP(C)/54263/2024 WP(C)/100/2025	SANJAYA KUMAR ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
141	D-WP(C)/54328/2024 WP(C)/101/2025	PRAMOD KUMAR NANDA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
142	D-WP(C)/54238/2024 WP(C)/10/2025	MINATI PAL VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
143	D-WP(C)/54486/2024 WP(C)/102/2025	ARUNA KUMAR SINGH VS R.T.O.,CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
144	D-WP(C)/54359/2024 WP(C)/103/2025	NILAMBAR BHOI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
145	D-WP(C)/54337/2024 WP(C)/104/2025	SUKANTI SINGH VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
146	D-WP(C)/54712/2024 WP(C)/105/2025	BAIDHAR PANDA VS UNION OF INDIA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
147	D-WP(C)/159/2025 WP(C)/106/2025	THE MANAGING PARTNER OF M/S BHARAT SECURITY SERVICE, PANIKOILI, JAJPUR VS AUTHORITY UNDER MINIMUM WAGES ACT, 1948 AND REGIONAL LABOUR COMNR (CENTRAL), BBSR	AKSHAYA KUMAR JENA VS	// 0 //

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148	D-WP(C)/54793/2024 WP(C)/107/2025	ASWINI KUMAR SAHOO VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
149	D-WP(C)/54344/2024 WP(C)/108/2025	BAINETRI MALLIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
150	D-WP(C)/54246/2024 WP(C)/109/2025	KADAMBINI DASH VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
151	D-WP(C)/54250/2024 WP(C)/110/2025	BADABAZAR UTHA DOKANI BYABASAYEE SANGHA, PURI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
152	D-WP(C)/55007/2024 WP(C)/111/2025	RAMAKANTA BHOI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
153	D-WP(C)/54234/2024 WP(C)/11/2025	PRASANNA KUMAR MOHARANA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
154	D-WP(C)/54262/2024 WP(C)/112/2025	MADHUSUDAN NAYAK VS THE COLLECTOR, JAGATSINGHPUR	BUDHIRAM DAS VS	// 0 //
155	D-WP(C)/153/2025 WP(C)/113/2025	THE MANAGING PARTNER OF M/S BHARAT SECURITY SERVICE, JAJPUR VS AUTHORITY UNDER MINIMUM WAGES ACT, 1948 AND REGIONAL LABOUR COMMISSIONER, BBSR	AKSHAYA KUMAR JENA VS	// 0 //
156	D-WP(C)/54039/2024 WP(C)/114/2025	SURESH KUMAR RANBIR VS COLLECTOR CUM D.M.PURI	SARAT CHANDRA MEKAP VS	// 0 //
157	D-WP(C)/53788/2024 WP(C)/115/2025	SUBAS CHANDRA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
158	D-WP(C)/212/2025 WP(C)/116/2025	REGISTRAR(JUDICIAL),ORISSA HIGH COURT,CUTTACK VS UNION OF INDIA	ADV VS	// 0 //
159	D-WP(C)/54339/2024	SRIPATI CHHATRIA	MAHENDRA KUMAR SAHOO	//

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	WP(C)/1/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/54351/2024 WP(C)/12/2025	NARESH KUMAR SAMAL VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
161	D-WP(C)/54207/2024 WP(C)/13/2025	NABA KISHORE JENA VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
162	D-WP(C)/54355/2024 WP(C)/14/2025	NARAYAN PRASAD NAYAK VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
163	D-WP(C)/54210/2024 WP(C)/15/2025	RAMACHANDRA PRADHAN VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
164	D-WP(C)/54356/2024 WP(C)/16/2025	SAKLAFATU SOREN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
165	D-WP(C)/54239/2024 WP(C)/17/2025	AMARESH GARAI VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
166	D-WP(C)/54651/2024 WP(C)/18/2025	SANKALP JENA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
167	D-WP(C)/54451/2024 WP(C)/19/2025	AMIT KUMAR BAUL VS INTEGRATED TRIBUNAL DEVELOPMENT AGENCY , MALKANGIRI	GOPINATH MISHRA VS	// 0 //
168	D-WP(C)/54240/2024 WP(C)/20/2025	JINEGA RAMA RAO VS GENERAL MANAGER, HDFC BANK, SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
169	D-WP(C)/54455/2024 WP(C)/21/2025	GOUR RANJAN DAS VS COMMISSIONER OF ENDOWMENT, BBSR	GOPINATH MISHRA VS	// 0 //
170	D-WP(C)/53527/2024 WP(C)/2/2025	JANAKILATA DASH VS	GHANASHYAM DASH VS	// 0

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171	D-WP(C)/55031/2024 WP(C)/22/2025	COLLECTOR, JAJPUR BHASKAR CHANDRA KAR VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// // 0 //
172	D-WP(C)/54306/2024 WP(C)/23/2025	NAMITA JATI VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
173	D-WP(C)/53517/2024 WP(C)/24/2025	IMRAN KHAN VS CHAIRMAN S.T.A., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
174	D-WP(C)/54345/2024 WP(C)/25/2025	SURENDRA PODH VS THE COLLECTOR AND DISTRICT MAGISTRATE ,KALAHANDI	ARUN KUMAR DAS VS	// 0 //
175	D-WP(C)/54212/2024 WP(C)/26/2025	KABITA RANI JENA VS DEBASIS SAMAL	BHAWANI SANKAR PANIGRAHI VS	// 0 //
176	D-WP(C)/55106/2024 WP(C)/27/2025	DINABANDHU MOHAPATRA VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //
177	D-WP(C)/54346/2024 WP(C)/28/2025	RAJANI DAKUA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
178	D-WP(C)/54223/2024 WP(C)/29/2025	BHAGIRATH PANDIT VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
179	D-WP(C)/54242/2024 WP(C)/30/2025	MAMATA NAIK VS STATE OF ODISHA	SATYA NARAYAN BHRAMAR RAY VS	// 0 //
180	D-WP(C)/54348/2024 WP(C)/31/2025	SUSAMA NAYAK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
181	D-WP(C)/54236/2024 WP(C)/3/2025	RAJKISHORE SUTAR VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //

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182	D-WP(C)/55059/2024 WP(C)/32/2025	BHAGYA LAXMI PADHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
183	D-WP(C)/54380/2024 WP(C)/33/2025	JAYANTA KUMAR ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //
184	D-WP(C)/54251/2024 WP(C)/34/2025	SUKANTI NAIK VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
185	D-WP(C)/54211/2024 WP(C)/35/2025	KAMALENDU PRADHAN VS SWAPNARANI SAHOO	NITYANANDA BEHURIA VS	// 0 //
186	D-WP(C)/50741/2024 WP(C)/36/2025	LAXMAN MALLIK VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
187	D-WP(C)/54213/2024 WP(C)/37/2025	JYOTIKANTA PANDA VS CHAIRMAN, PARADEEP PORT TRUST AUTHORITY, JAGATSINGHPUR	NITYANANDA BEHURIA VS	// 0 //
188	D-WP(C)/54390/2024 WP(C)/38/2025	RAGHUNATH SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
189	D-WP(C)/55210/2024 WP(C)/39/2025	GOVERNING BODY OF SRI SRI RAGHUNATH JEW DEGREE MAHAVIDYALAYA, NAYAGURU VS STATE OF ODISHA	RAJESH NARAYAN RATH VS	// 0 //
190	D-WP(C)/54214/2024 WP(C)/40/2025	BIMBADHAR ROUT VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
191	D-WP(C)/54217/2024 WP(C)/41/2025	MANORANJAN KAR VS THE CHAIRMAN, UTKAL GRAMEEN BANK, HEAD OFFICE, BOLANGIR	RAJESH RANJAN SAHOO VS	// 0 //
192	D-WP(C)/50380/2024 WP(C)/4/2025	GAJENDRANATH SHAW VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
193	D-WP(C)/55217/2024	BASANTA KUMAR PARIDA	SANGRAM JENA	//

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	WP(C)/42/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/54302/2024 WP(C)/43/2025	LAXMIPRIYA MOHANTY VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
195	D-WP(C)/53895/2024 WP(C)/44/2025	CHANDRABHAN SINGH VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
196	D-WP(C)/45642/2024 WP(C)/45/2025	KONARK BAR ASSOCIATION, PURI VS UNION OF INDIA	SHIVSANKAR MOHANTY VS	// 0 //
197	D-WP(C)/54153/2024 WP(C)/46/2025	M(MOGALIPURI) SANTHOSH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
198	D-WP(C)/55230/2024 WP(C)/47/2025	SURESH CHANDRA DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
199	D-WP(C)/54317/2024 WP(C)/48/2025	DIBYAKANT LENKA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
200	D-WP(C)/54197/2024 WP(C)/49/2025	SURENDRA ROUT VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
201	D-WP(C)/52235/2024 WP(C)/50/2025	RAJIB LOCHAN SWAIN @ RAJIB SWAIN VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
202	D-WP(C)/21/2025 WP(C)/51/2025	PRASANTA BISWANATH @ PRASANTA KUMAR BISWANATH VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
203	D-WP(C)/55014/2024 WP(C)/5/2025	SAUDAMINI SWAIN VS TPCODL, PURI	PRABHAT KUMAR SAHOO VS	// 0 //
204	D-WP(C)/54318/2024 WP(C)/52/2025	PRASHANTA KUMAR BISWAL VS	MAHENDRA KUMAR SAHOO VS	// 0

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205	D-WP(C)/52891/2024 WP(C)/53/2025	STATE OF ODISHA SUPRABHA MOHANTY VS	DURGESH NARAYAN RATH VS	// // 0
206	D-WP(C)/23/2025 WP(C)/54/2025	STATE OF ODISHA PRASANTA BISWANATH @ PRASANTA KUMAR BISWANATH VS	BUDHIRAM DAS VS	// // 0
207	D-WP(C)/52898/2024 WP(C)/55/2025	THE STATE OF ODISHA MATIA PRADHAN VS	DURGESH NARAYAN RATH VS	// // 0
208	D-WP(C)/54330/2024 WP(C)/56/2025	STATE OF ODISHA PRAMOD KUMAR NANDA VS	SAMBEET PATTANAYAK VS	// // 0
209	D-WP(C)/52899/2024 WP(C)/57/2025	STATE OF ODISHA SATYANARAYAN MOHAPATRA VS	DURGESH NARAYAN RATH VS	// // 0
210	D-WP(C)/53818/2024 WP(C)/58/2025	STATE OF ODISHA SHIBANI SAHU VS	BHABANI PRASAD MOHANTY VS	// // 0
211	D-WP(C)/54198/2024 WP(C)/59/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK BHARATENDU SUNDAR SAHOO VS	DEBENDRA NARAYAN PATTANAIAK VS	// // 0
212	D-WP(C)/36/2025 WP(C)/60/2025	STATE OF ODISHA RANJAN SAHOO VS	SURYAKANTA DWIBEDI VS	// // 0
213	D-WP(C)/54382/2024 WP(C)/61/2025	STATE OF ODISHA UMAKANTA SAMAL VS	ASHISH RANJAN SAMAL VS	// // 0
214	D-WP(C)/50387/2024 WP(C)/6/2025	BHUBANESWAE MUNICIPAL CORPORATION SARASWATI DAS @ ROUT VS	BRAHMANANDA TRIPATHY VS	// // 0
215	D-WP(C)/54203/2024 WP(C)/62/2025	STATE OF ODISHA PRAFULA KUMAR PATI VS	MANOJ OJHA VS	// // 0
		STATE OF ORISSA		//

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216	D-WP(C)/54342/2024 WP(C)/63/2025	AJIM UDIN KHAN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
217	D-WP(C)/55164/2024 WP(C)/64/2025	CHAMAR SUNA VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //
218	D-WP(C)/54206/2024 WP(C)/65/2025	PRADEEP KUMAR JENA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
219	D-WP(C)/54402/2024 WP(C)/66/2025	PRAFULLA KUMAR MISHRA VS THE STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
220	D-WP(C)/53859/2024 WP(C)/67/2025	SUMITRA BADARA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
221	D-WP(C)/54343/2024 WP(C)/68/2025	CHATURBHUJA BARIK VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
222	D-WP(C)/54300/2024 WP(C)/69/2025	RAJESH SWAIN VS JOINT COMMISSIONER OF STATE TAX(APPEAL) CT AND GST, SAMBALPUR	SAURAV TIBREWAL VS	// 0 //
223	D-WP(C)/1/2025 WP(C)/70/2025	RINKI PADHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
224	D-WP(C)/54176/2024 WP(C)/71/2025	SOUDAMINI NANDA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
225	D-WP(C)/54237/2024 WP(C)/7/2025	SUDHAKAR PANDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
226	D-WP(C)/56/2025 WP(C)/72/2025	RAJEEBA KUMAR DUTTA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
227	D-WP(C)/55194/2024	DINESH SINGHANIA	BIBHU PRASAD DAS	//

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	WP(C)/73/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/54510/2024 WP(C)/74/2025	PRADIPTA RANJAN DAS VS R.T.O.CUTTACK	CHANDAN MISHRA VS	// 0 //
229	D-WP(C)/54183/2024 WP(C)/75/2025	MITALI MISHRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
230	D-WP(C)/54514/2024 WP(C)/76/2025	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //
231	D-WP(C)/54515/2024 WP(C)/77/2025	BHIKARI CHARAN JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
232	D-WP(C)/51390/2024 WP(C)/78/2025	SAHADEB SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
233	D-WP(C)/54516/2024 WP(C)/79/2025	NATA KISHORE BEHERA VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	// 0 //
234	D-WP(C)/54243/2024 WP(C)/80/2025	SAROJ KUMAR MISHRA VS VICE-CHANCELLOR, UTKAL UNIVERSITY, BBSR	ATMAJIT MANMITH DAS VS	// 0 //
235	D-WP(C)/53791/2024 WP(C)/81/2025	M/S. SAMARTH COMMODITIES MERCHANTS PVT. LTD., SUNDERGARH VS THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, ROURKELA	CHITTA RANAJAN DAS VS	// 0 //
236	D-WP(C)/53540/2024 WP(C)/8/2025	BHARATI BEHERA VS GOUTAM BUDHA SITARAM	RABINDRA KUMAR PRUSTY VS	// 0 //
237	D-WP(C)/96/2025 WP(C)/82/2025	JAGANNATH PATSANI VS THE COLLECTOR, CUTTACK	SUJATA JENA VS	// 0 //
238	D-WP(C)/54517/2024 WP(C)/83/2025	ORISSA MOTORS PRIVATE LTD., BBSR VS	CHANDAN MISHRA VS	// 0

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239	D-WP(C)/54225/2024 WP(C)/84/2025	R.T.O.BBSR-II DR. GEETANJALI RATH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //
240	D-WP(C)/55161/2024 WP(C)/85/2025	PURUSOTTAM JENA VS COMMISSIONER, ENDOWMENT, BBSR	SUKANTA KUMAR NAYAK VS	// 0 //
241	D-WP(C)/111/2025 WP(C)/86/2025	BANITA BEHERA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
242	D-WP(C)/54414/2024 WP(C)/87/2025	MITHUN KUMAR NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
243	D-WP(C)/54231/2024 WP(C)/88/2025	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
244	D-WP(C)/53930/2024 WP(C)/89/2025	JYOTI RANJAN SAHOO VS CHIEF COMMISSIONER OF INCOME TAX, ODISHA, BBSR	ASIT KUMAR DASH VS	// 0 //
245	D-WP(C)/54230/2024 WP(C)/90/2025	CHATURBHUJA CHAND VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
246	D-WP(C)/54009/2024 WP(C)/91/2025	M/S CORDANT ENGINEERINGS INDIA PVT.LTD., BHUBANESWAR VS THE STATE TAX OFFICER CT AND GST, BHUBANESWAR III	BHABANI PRASAD MOHANTY VS	// 0 //
247	D-WP(C)/53734/2024 WP(C)/9/2025	M.SHAKTI DORA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
248	D-WP(C)/54233/2024 WP(C)/92/2025	SARAT CHANDRA PARIDA VS THE MANAGEMENT COMMITTEE, SARASWATI VIDYA MANDIR, NALCO TOWNSHIP, KORAPUT	PRATIK DASH VS	// 0 //
249	D-WP(C)/54415/2024 WP(C)/93/2025	NARUTTAM CHOUDHURY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //

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250	D-WP(C)/53052/2024 WP(C)/94/2025	BHUSHAN POWER AND STEEL LTD., SAMBALPUR VS TAHASILDAR, RENGALI, SAMBALPUR	SASWAT KUMAR ACHARYA VS	// ()
251	D-WP(C)/34/2025 WP(C)/95/2025	PURNACHANDRA SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// ()
252	D-WP(C)/54416/2024 WP(C)/96/2025	PABITRA KUMAR BISI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// ()
253	D-WP(C)/54266/2024 WP(C)/97/2025	URDUNA PACS LTD., BARAGARH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
254	D-WP(C)/53144/2024 WP(C)/98/2025	THE MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED, CHOUDWAR BRANCH, VS AMULYA KUMAR NAYAK	PRASANTA KUMAR MAHALI VS	// ()
255	D-WP(C)/54426/2024 WP(C)/99/2025	GOURANGA BUDUULI VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// ()
256	D-ABLAPL/39252/2024 ABLAPL/10/2025	RANJEET PRASAD @ RANJEET YADAV VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /151 /2017 ()
257	D-ABLAPL/39313/2024 ABLAPL/11/2025	LIPUN MALLIK @ MANOJ MALLIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BARI RAMACHANDRAPUR /535 /2024 ()
258	D-ABLAPL/39321/2024 ABLAPL/1/2025	RAJESH BADANAYAK @ SUKUTA BADANAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /130 /2024 ()
259	D-ABLAPL/39323/2024 ABLAPL/12/2025	KANHU @ JAGAMOHAN NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /322 /2024 ()
260	D-ABLAPL/39227/2024 ABLAPL/13/2025	MANOJ KUMAR PANIGRAHI VS UNION OF INDIA	JNANINDRA PANI VS	// J.M.F.C.(II),BHUBANESWAR(Khordha) 2(C)CC/0000016/2024
261	D-ABLAPL/39425/2024	BIJAY SETHI	BISWAJIT NAYAK	BHADRAK RURAL /744 /2024

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	ABLAPL/14/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/39328/2024 ABLAPL/15/2025	CHIRANJIBI JENA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	COLLIERY /711 /2024 () //
263	D-ABLAPL/39438/2024 ABLAPL/16/2025	BENUDHAR PANDA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	NAYAPALLI P.S. /761 /2024 () //
264	D-ABLAPL/39332/2024 ABLAPL/17/2025	SUKANTA KUMAR BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /313 /2024 () //
265	D-ABLAPL/39460/2024 ABLAPL/18/2025	JHALAPI KALATA @ KALTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /60 /2024 () //
266	D-ABLAPL/39465/2024 ABLAPL/19/2025	GHANA TUDU VS STATE OF ODISHA	BASUDEV PUJARI VS	CDA-II /112 /2024 () //
267	D-ABLAPL/39360/2024 ABLAPL/20/2025	PINTU @ LAMBODAR HATI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MANCHESWAR P.S. /704 /2024 () //
268	D-ABLAPL/39372/2024 ABLAPL/21/2025	ASHOK SAMAL VS STATE OF ODISHA	NIRANJAN MAHARANA VS	MAHILA P.S. BUXIBAZAR /184 /2024 () //
269	D-ABLAPL/39263/2024 ABLAPL/2/2025	PRASAD SAHU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	/ /0 () //
270	D-ABLAPL/39380/2024 ABLAPL/22/2025	SASMITA SAHU VS STATE OF ODISHA	LINGARAJ SARANGI VS	/ /0 () //
271	D-ABLAPL/39426/2024 ABLAPL/23/2025	RAJA KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	PURUNABAZAR /351 /2024 () //
272	D-ABLAPL/39376/2024 ABLAPL/24/2025	MURALI MOHAN SETHY VS	ASIT KUMAR JENA VS	BRAMHA BARADA /255 /2024 ()

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273	D-ABLAPL/40/2025 ABLAPL/25/2025	STATE OF ODISHA DILLIP DAS VS	RAJIB LOCHAN PATTNAIK VS	// TENTULIKHUNTI /152 /2024 ()
274	D-ABLAPL/39434/2024 ABLAPL/26/2025	STATE OF ODISHA GANESWAR BARIK VS	BISWARANJAN DALAI VS	// NIALI /148 /2019 ()
275	D-ABLAPL/39440/2024 ABLAPL/27/2025	STATE OF ODISHA NARASINGHA DAS VS	DEBIDUTTA MOHAPATRA VS	// NAYAPALLI P.S. /570 /2024 ()
276	D-ABLAPL/21/2025 ABLAPL/28/2025	STATE OF ODISHA ABAKASH ROUL VS	SAIBRATA RATH VS	// / /0 J.M.F.C.,BHUBANESWAR(Khordha) 2(A)CC/0000225/2024
277	D-ABLAPL/38959/2024 ABLAPL/29/2025	STATE OF ODISHA MAMATA RANI KAR VS	DEEPAK KUMAR MOHAPATRA VS	// NILGIRI /345 /2024 ()
278	D-ABLAPL/39390/2024 ABLAPL/30/2025	STATE OF ODISHA RAJENDRA DAS VS	ANANTA NARAYAN PATTANAYAK VS	// / /0 ()
279	D-ABLAPL/34/2025 ABLAPL/31/2025	STATE OF ODISHA PURNA CHANDRA SENAPATI VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /231 /2024 ()
280	D-ABLAPL/39341/2024 ABLAPL/3/2025	STATE OF ODISHA NITYANANDA SAMAL VS	SANGRAM KESHARI ROUT VS	// / /0 J.M.F.C.,CHANDIKHOLE(Jajapur) 2(B)CC/0000013/2024
281	D-ABLAPL/39392/2024 ABLAPL/32/2025	STATE OF ODISHA DORA @ AJIT KUMAR BISWAL VS	BISWARANJAN DALAI VS	// JAGATSINGPUR /1298 /2024 ()
282	D-ABLAPL/39085/2024 ABLAPL/33/2025	STATE OF ODISHA RAMESH NAYAK VS	LAXMINARAYAN SAHOO VS	// TUMUSINGA /293 /2024 ()
283	D-ABLAPL/39102/2024 ABLAPL/34/2025	STATE OF ODISHA RAVI KUMAR GUPTA VS UNION OF INDIA	EKTA AGARWAL VS	// / /0 () //

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284	D-ABLAPL/76/2025 ABLAPL/35/2025	GANDHI CHARANA PANDA VS STATE OF ODISHA	BISWOJEET LENKA VS	BELLAGAON /163 /2024 () //
285	D-ABLAPL/39389/2024 ABLAPL/36/2025	MEGHANADA PAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	RASOL /334 /2024 () //
286	D-ABLAPL/38/2025 ABLAPL/37/2025	SATYAPRAKASH LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /265 /2024 () //
287	D-ABLAPL/39021/2024 ABLAPL/38/2025	BISWAJIT BHANJA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHOUDWAR /652 /2024 () //
288	D-ABLAPL/17/2025 ABLAPL/39/2025	ARYAN SAHOO VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KEONJHAR TOWN /633 /2024 () //
289	D-ABLAPL/41/2025 ABLAPL/40/2025	MD. ASHADULLA @MOHAMMAD ASADULLAH @KALA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK TOWN /812 /2024 () //
290	D-ABLAPL/38053/2024 ABLAPL/41/2025	SHOVAN @ SUBHAM MISHRA VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /407 /2024 () //
291	D-ABLAPL/39337/2024 ABLAPL/4/2025	BISWESWAR GIRI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /315 /2024 () //
292	D-ABLAPL/38056/2024 ABLAPL/42/2025	SHOVAN @ SUBHAM MISHRA VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /408 /2024 () //
293	D-ABLAPL/37/2025 ABLAPL/43/2025	TAUFIQUE ALI SAHA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /486 /2023 () //
294	D-ABLAPL/39345/2024 ABLAPL/5/2025	SUMATI SOREN VS STATE OF ODISHA	BIRENDRA KUMAR NAYAK VS	CDA-II /112 /2024 () //
295	D-ABLAPL/1/2025	BIRANCHI BEHERA	BHABANI SHANKAR DASPARIDA	BASELI SAHI PS /240 /2024

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	ABLAPL/6/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/39243/2024 ABLAPL/7/2025	SHANTILATA BEHERA VS STATE OF ODISHA	AMIYA KUMAR BEURA VS	BAIDESWAR /190 /2024 () //
297	D-ABLAPL/39399/2024 ABLAPL/8/2025	MANUHAR MAJHI @ MANOHAR MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /441 /2024 () //
298	D-ABLAPL/39335/2024 ABLAPL/9/2025	BIJU JENA @ BIJU @ BIJAY KUMAR JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /247 /2024 () //